## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/189/2016

NAME OF THE PETITIONER(S)

: P. Sengodan & 2 others

NAME OF THE RESPONDENT(S)

: M/s Cenney Hotels Pvt Ltd & 2 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

ANANT WERATHIA

2. B. DESIKAN

for AikiMylsamy Associates

RIR2R2

**ORDER** 

Shri Anant Merathia, counsel for petitioners present. Shri B Desikan, counsel for respondents present and stated that the compromise could not take place due to differences between the parties. In the light of the submissions, the counsel for petitioner is directed to file rejoinder after seeking fresh instructions from the client. Put up on 11.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Taria) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)